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Catching of Shrimps by Foreign Fishing vessels

2096. DR. SHYAM **SUNDAR** MOHAPATRA: Will the Minister **AGRICULTURE** pleased be to state: whether under the Mariof India 1982 the Zones Rules. chartered foreign fishing vessels inhibited from catching shrimp; whether it is a fact that .11 is Department have noticed large shrimp catch in the chartered boat

- (c) what action has been taken under the above rules; and
- (d) the number of chartered boats in India at present?

J HE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA):(a) Yes, Sir. According to' the MZI Rules, 1982 the charters shall not shrimping operations exploitation of coastal shrimps. Moreover certain restrictions regarding area and distance from the coastline for fishing have been imposed on foreign chartered vessels.

- b) No reports of large shrimp catch in chartered boats have been received.
 - (c) Does not arise.
- (d) The number of chartered boats in operation in the Indian Exclusive Economic Zone, by the middle of November, 1985 was

Installation of Statue of Pandi Jawahar Lai Nehru in Delhi

2097. SHRI **BHUVNESH** CHA Will the Minister TURVEDI of **URBAN** DEVELOPMENT he pleased to state:

(a) whether there is any proposal to install the statue of Pandit Jawahar-lal Nehru in Delhi; and

(b) if so, when and where it is likely to be installed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) No decision has so far been taken for its location. An international competition of sculptors has been announced by the Government for preparing them maqutte of Shri Jawaharlal Nehru. The last date of submitting the entries is 31-1-1986. It is

सिर पर मैला ढोने की प्रथा का समाप्त किया जाना

2098. श्री अश्विनी कुमार: श्री श्रोधर वासूदेव धाबे:

क्या कल्याण मंत्री यह बताने की क्रपा करेंगे कि :

- (क) देश में सफाई वालों द्वारा भ्रपने सिर पर मैला डोने की प्रथा समाप्त करने के लिए क्या कदम उठाये गये हैं ग्रयवा उठाये जाने का विचार है; ग्रीर
- (ख) इस समय कितने सफाई वालों को अपने सिर पर मैला उठाकर ले जाना पड़ता है

कल्याण मुत्रालय में उपमुद्री (श्री गिरिधर गोमांगो) : (事) अधिकार संरक्षण अधिनियम के कार्यान्वयन की केन्द्र द्वारा प्रायोजित योजना के <mark>ब्रन्तर्गत ''स</mark>फाई वालों को मुक्त करने'' की एक योजना ग्रारम्भ की गई है जिसके दो उद्देश्य है, श्रर्थातु "समस्त कस्वा नीति" के आधार पर चने हए कस्बों में शब्क शौचालयों को सफाई वाले शौचालयों में परिवर्तित करके सिर के बोझ के रूप में मैला डोने की ग्रमानबीय प्रथा से सफाई वालों को मक्त करना स्त्रीर उनको वैकल्पिक रोजगार therefore difficult to say at this stage as to when this statue is likely to be installed.

देना । शहरो विकास मंत्रालय ने भी कम जागत पर सकाई व्यवस्था करने के लिए "लयु खोर मध्यन करवों का एकीकृत विकास" योजना का कार्यक्रम शुरू किया है। यह कुछ राज्य सरकारों द्वारा खननी राज्य योजनाओं में शुरू की गई ऐसी योजनाओं के खतिरिक्त हैं।

(ब) ऐता कोई सब्बेशन नहीं किया गा। है।

12-00 Noon

RE. INTRODUCTION OF MINISTER

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam Deputy Chairman, on a point of order.

THE DEPUTY CHAIRMAN . What is the point of order ?

SHRI GHULAM RASOOL MATTO: Madam, the point of order is that the Minister who spoke before Mr. K.P. Singh Deo was not introduced to this House. We do not know his name.

THE DEPUTY CHAIRMAN: He was introduced. You were not present in the House.

SHRI GHULAM RASOOL MATTO: No, he was not introduced.

THE DEPUTY CHAIRMAN: He was introduced to the House.

SHRI GHULAM RASOOL MATTO I do not know his name really. The Minister of Parliamentary Affairs, the other day, introduced some Ministers. Why didn't he introduce this Minister whose name is not known to us?

उपसमापितः ग्राप, जिस दिन उनका इण्ट्रोडक्कन हुमा था, उस दिन ग्राप नहीं थे।

श्री गुलाम रसूल बद्दू:मैं यहां था...

उपतमापित: स्रव सापको भी इण्ट्रो-इयुस कराता पड़ेगा, यह पूछेंगे कि साप कौन हैं? उनका नाम है दनवीरियह...

शहरी विकास स्वालय में राज्य मंत्री (श्री दलबीर सिंह) : जिस दिन मेरा इण्ट्रोडक्शन हुन्ना माननीय सदस्य यहां नहीं ये में क्षमा चाहता है। मेरा नाम दलबीर सिंह है। लेकिन यहां दो दलबीर सिंह हैं...

REFERENCE TO THE DEATH OF ONE PERSON IN DELHI DUE TO GAS LEAKAGE—(Contd)

SHRI SURESH KALMADI (Maharashtra): Madam Deputy Chairman, we would like to know whether there is going to be any statement by the Minister on this one death in the Delhi gas leakage incident? It is causing concern. People are dying, people are in Hospitals. What steps the Government is taking and what action is being taken against the people involved?

THE DEPUTY CHAIRMAN • We are going to take it up.

SHRI ALADI ARUNA alias V. ARUNACHALAM (Tamil Nadu): Madam Deputy Chairman, the other day, the presiding officer had assured to the House that the Minister concerned will make an additional statement which has not been made so far.

THE DEPUTY CHAIRMAN: It is being discussed. Mr. Lai K. Advani took up the matter yesterday and if you have read the newspaper, you would know that Mr. Sita Ram Kesri's name also